

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6638
ANSWERED ON:07.05.2013
DEPLOYMENT OF CAPF IN STATES
Singh Shri Jagada Nand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Central Armed Police Forces (CAPF) are deployed for assisting the States in security related aspects;
- (b) if so, the details thereof;
- (c) whether the Union Government has received complaints that the CAPF deputed by the States are not fully utilised;
- (d) if so, the details thereof and the reasons therefor along with the total number of such complaints received during each of the last three years and the current year, State-wise;
- (e) whether the Government has also received complaints from various States regarding withdrawal of the CAPF without taking the States into confidence thereby creating law and order problem in the States; and
- (f) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b) :The maintenance of Law and Order is the responsibility of the State Governments. The Central Armed Police Forces (CAPFs) are made available on the request of the State Governments, to assist them in maintaining public order. The deployment of these forces in various States embattling internal security threats, depend upon the overall security scenario and availability of these Forces. Keeping in view these factors, CAPFs have been deployed in various States. The level of deployment of CAPFs in any State is dynamic and undergoes changes depending upon the developing security situation.

The level of deployment of CAPFs is not disclosed in the interest of National Security.

(c) to (f) : The level of utilization of the CAPFs varies from State to State depending upon the pro-active intent of the State Police leadership. The Ministry of Home Affairs periodically reviews the level of utilization of CAPFs in different States and also assesses the requirement of CAPFs in badly affected and newly emerging theatres. On the basis of above dynamic parameters, Force levels in some States are reduced and increased in other States at different points of time. During such redistribution, if the State Governments concerned project their point of view and emphasize on the need to retain CAPFs in a particular location, such requests are considered on merit within the ambit of overall situation in the LWE theatre.